

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject: Compassionate appointment of Shri Mohd Ashraf Hakim @ Hajam S/o Late Ghulam Ahmad Hakim R/o Tanki Mohalla, Jamia Masjid, Srinagar under SRO-43 of 1994.

ORDER

No. 673

Dated: 16.09.2019

In pursuance of Jammu and Kashmir (Compassionate Appointment) Rules, 1994, Shri Mohd Ashraf Hakim @ Hajam S/o Late Ghulam Ahmad Hakim R/o Tanki Mohalla, Jamia Masjid, Srinagar is hereby temporarily appointed as Orderly in the Pay Level SL 1 (14800-47100), in relaxation of upper age limit in terms of Rule 7 of SRO 43 of 1994, and is posted as such in District cadre Srinagar against an available vacancy of Orderly.

Note:

- i) *The appointee shall join before the Principal District & Sessions Judge, Srinagar within a period of 21 days from the date of issuance of this order, thereafter, the Principal District & Sessions Judge, Srinagar shall adjust him against an available vacancy of Orderly in the District;*
- ii) *The concerned Presiding Officer of the Court where the appointee will be adjusted by the Principal District & Sessions Judge, Srinagar shall get all the testimonials of the appointee verified from the concerned authorities.*
- iii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate Ist Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.*
- iv) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.*

By Order.

Sd/-
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 654-60/PSY-515

Dated: 16-9-2019

Copy to the:-

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Registrar Vigilance, High Court of J&K, Srinagar.
- 3 Registrar Rules, High Court of J&K, Srinagar.
..... for information.
- 4 Pr. District & Sessions Judge, Srinagar for information and necessary action.
- 5 Chief Accounts Officer, High Court of J&K Main wing, Srinagar for information.
- 6 Shri _____
for compliance.
I/C NIC for uploading on High Court Website.

G. M. Parray
16/9/2019
(G. M. Parray)
Addl. Registrar (Adm.)

G. M. Parray
16/9/19